

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 07.05.2019 (TUESDAY)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 572 of 2018	Green Peace Construction Pvt Ltd Vs Ajantha Flat Owners Association	P.R. Earnarst	Hema Srinivasan (R1) Swaroop George-(R1)
2.	Comp. App. (AT) (Ins) No. 778 of 2018	SREI Infrastructure Finance Ltd. Vs. Amrit Jal Ventures Pvt. Ltd.	Arijit Mazumdar	Jay Kishor Singh
3.	Comp. App. (AT) (Ins) No.96 of 2019	Pranami Trading Pvt ltd. Vs. Kieon Developers Pvt Ltd.	Kush Chaturvedi	Anjum Parvez
4.	Comp. App (AT) (Ins) No. 203 of 2019	Saravana Global Holdings Ltd & Anr. Vs. Bafna Pharmaceuticals Ltd &Ors.	Yashvardhan Bandi	T.N. Durga Prasad (R2), KV Balakrishnan, PV Dinesh (R-SBI) Soumik Ghosal (R3)
5.	Comp. App. (AT) (Ins) No. 470 of 2019	Innovative Construventures Pvt & Anr. Vs. Brainer Trade and Fin-Tech Pvt Ltd With	Dhaval Deshpande	
6.	Comp. App. (AT) (Ins) No. 486 of 2019	Innovative Construventures Pvt & Anr. Vs. Brainer Trade and Fin-Tech Pvt Ltd.	Dhaval Deshpande	

For Admission (Fresh Cases)

7.	Comp. App. (AT) (Ins) No. 495 of 2019 (With defects)	Asset Reconstruction Company (India) Ltd. Vs. Mohammadiya education Society	Shafiq Ahmeds	
8.	Comp. App. (AT) (Ins) No. 497 of 2019	Savinder Singh Vs. Alloysmin Industries & Anr.	Anjali Jain	

For Admission (After Notice)

9.	Contempt Case (AT) No 14 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019	Sojitz India Pvt Ltd & Anr. Vs. Rizwan Ahmad & Anr.	Saket Shukla	
10.	Comp. App. (AT) (Ins) No. 26 of 2019	Housing Development Finance Corporation Ltd. Vs. RHC Holding Pvt. Ltd.	Amrita Singh	Jayant Mehta
11.	Comp. App. (AT) (Ins) No. 81 of 2019	Good Luck Traders Vs. Valley Iron & Steel Co. Ltd. & Anr.	Anshuj Dhigra	Saral Sharma
12.	Comp. App. (AT) (Ins)No. 86 of 2019	Sumeet Kumar & Ors. Vs Jay Ace Technologies Ltd &Ors	Ashok K.Aggarwal	Chandra Shekhar Goswami

13.	Comp. App. (AT) (Ins) No. 109 of 2019	Winsome Yarns Ltd Vs. Ginni Filaments Ltd.	Lucky Palta	Aditya Narayan
14.	Comp. App. (AT) (Ins) No. 139 of 2019	Punjab National Bank Vs. Carnation Auto India Pvt Ltd & Anr.	Sartaj Singh	Alok Dhir
15.	Comp. App. (AT) (Ins) No. 211 of 2019	Prithvi Raj Kasana Vs. Kapil Arora & Ors.	Santosh Ram	Prachi Johri-R1 Sanjeev Soni
16.	Comp. App. (AT) (Ins) No. 213 of 2019	SRS shipping Pvt Ltd. Vs. Everup Battrry India Pvt Ltd	Narendra Pd. Yadav	Bhavna Duhoon (R1)
17.	Comp. App. (AT) (Ins) No. 250-251 of 2019	Maruti Ferrous Pvt Ltd. Vs. Sunil Ispat & Power Ltd & Ors.	Rajesh kumar Tola	Kunal Tandon-R3 Gaurav Mehram
18.	Comp. App. (AT) (Ins) No. 353 of 2019	Surinder Kumar Jain. Vs. Seriatim Land and Housing Pvt Ltd.	Piyush Singh	
19.	Comp. App. (AT) (Ins) No. 354 of 2019	Tuorism Finance Corporation Corporation of India Ltd. Vs. Rainbow Papers Ltd & Ors.	Sumit Batra	
20.	Comp. App. (AT) (Ins) No. 356 of 2019	Axis Bank Ltd. Vs. Sixth Dimension Project Solution Ltd	Sanjeev Pathak	Mohit Jolly
21.	Comp. App. (AT) (Ins) No. 359 of 2019	Saregama India Ltd. Vs. Home Movie makers Pvt Ltd.	Aseem Chaturvedi	Aditya Verma
22.	Competition. App. (AT) No. 87 of 2018	Pushpa M Vs. CCI & Ors With	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2
23.	Competition. App. (AT) No. 88 of 2018	Jainuddin Thanawala Vs. CCI & Ors With	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2 Mohit Gouri-R3 Deeksha Manchanda-R4
24.	Competition App. (AT) No. 89 of 2018	Joeb Thanawala Vs. Competition Commission of India & Ors. With	Ravisekhar Nair	Avinash Sharma Abhijeet Sinha-R2
25.	Competition App. (AT) No. 90 of 2018	Geep Industries (India) Pvt. Ltd. Vs. Competition Commission of India & Ors.	Ravisekhar Nair	Avinash Sharma- R1 Abhijeet Sinha-R2

For Hearing

26.	Comp. App. (AT) (Ins) No. 389 of 2018	Anil Kohli, R.P. for DunarFoods Ltd. Vs. Directorate of Enforcement&Anr.	Abhishek Anand	R.K. Mishra (R-DOE), Sandeep Bisht (R-NSE)
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In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 242 of 2019	Standard Chartered Bank Vs. Satish Kumar Gupta, R.P. of Essar Steel Ltd. & Ors. With	Anushree Kapadia	Raunak Dhillon-RP Anannya Ghosh-(R2,3,4&5) Dhurv Malik-R8 Ruby Singh Ahuja-R28
2.	Comp. App. (AT) (Ins) No. 243 of 2019	Standard Chartered Bank Vs. Satish Kumar Gupta, R.P. of Essar Steel Ltd. & Ors. With	Anushree Kapadia	Raunak Dhillon-RP Anannya Ghosh-(R2,3,4&5) Dhurv Malik-R8 Ruby Singh Ahuja-R28
3.	Comp. App. (AT) (Ins) No. 257 of 2019 with I.A.No. 1560 & 1561 of 2019	Prashant Ruia Vs. State Bank of India & Ors. With	Nakul Mohta	Misha-COC Raunak Dhillon-RP Ruby Singh Ahuja
4.	Comp. App. (AT) (Ins) No. 265 of 2019	Committee of Creditors of Essar Steel India through State Bank of India Vs. Satish Kumar Gupta & Ors. With	Pallavi S. Shroff	Raunak Dhillon-RP Ruby Singh Ahuja
5.	Comp. App. (AT) (Ins) No. 266 of 2019	State Bank of India & Ors. Vs. Standard Chartered Bank & Ors. With	Anannya Ghosh	Raunak Dhillon-RP Ruby Singh Ahuja
6.	Comp. App. (AT) (Ins) No. 279 of 2019	Vinayak Road Carriers Vs. State Bank of India & Ors. With	Anand Verma	Siddharth Kant-R1 Raunak Dhillon-R3 Ruby Singh Ahuja-R4
7.	Comp. App. (AT) (Ins) No. 290 of 2019	Essar Bulk Terminal Ltd. Vs. State Bank of India & Ors. With	Prachi Johri	Raunak Dhillon-RP Ruby Singh Ahuja
8.	Comp. App. (AT) (Ins) No. 291 of 2019	Arkay Logistics Ltd. Vs. State Bank of India & Ors. With	Sumesh Dhawan	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
9.	Comp. App. (AT) (Ins) No. 292 of 2019	Essar Bulk Terminal Ltd. Vs. State Bank of India & Ors. With	Prachi Johri	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
10.	Comp. App. (AT) (Ins) No. 293 of 2019	Arkay Logistics Ltd. Vs. State Bank of India & Ors. With	Sumesh Dhawan	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
11.	Comp. App. (AT) (Ins) No. 300 of 2019	Arfin India Ltd. Vs. State Bank of India & Ors. With	Anand Varma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja

12.	Comp. App. (AT) (Ins) No. 302-303 of 2019	Ideal Movers Pvt Ltd Vs. State Bank of India & Ors. With	Anand Varma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
13.	Comp. App. (AT) (Ins) No. 304-305 of 2019	Shubham Cargo Movers Vs. State Bank of India & Ors. With	Anand Varma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
14.	Comp. App. (AT) (Ins) No. 332-333 of 2019	Sakar Industries Pvt Ltd Vs. State Bank of India & Ors With	Anand Verma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
15.	Comp. App. (AT) (Ins) No. 337 of 2019	Mahendra Aluminium Company Ltd Vs. State Bank of India & Ors With	Anand Verma	Anupam Prakash, Ishan Gaur
16.	Comp. App. (AT) (Ins) No. 338 of 2019	Global Transnational Trading FZE Vs. Satish Kumar Gupta (RP) of Essar Steel India Ltd. & Ors. With	Dhaval Mehrotra	Vaijayant Paliwal
17.	Comp. App. (AT) (Ins) No. 345 of 2019	Gujarat Energy Transmission Corporation Ltd. Vs. State Bank of India & Ors. With	Ranjitha Ramachandran	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
18.	Comp. App. (AT) (Ins) No. 349 of 2019	Dakshin Gujarat Vij Co. Ltd. Vs. Satish Kumar Gupta Resolution Professional, Essar Steels Ltd & Ors. With	Pradeep Misra	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
19.	Comp. App. (AT) (Ins) No. 361 of 2019	State Tax Office (3) Vs. Essar Steel India Ltd. & Anr. With	Hemantika Wahi	Raunak Dhillon (RP), Ruby Singh Ahuja
20.	Comp. App. (AT) (Ins) No. 374 of 2019	Indian Oil Corporation Ltd. Vs. Satish Kumar Gupta & Ors. With	Rajat Navet	Tarun Agarwal
21.	Comp. App. (AT) (Ins) No. 375 of 2019	Karur Vysya Bank Ltd. Vs. Satish Kumar Gupta & Anr. With	Anjan Chakraborty	Tarun Agarwal
22.	Comp. App. (AT) (Ins) No. 376 of 2019	Bharat Petroleum Corporation Ltd. Vs. Satish Kumar Gupta & Ors. With	Rajat Navet	Tarun Agarwal
23.	Comp. App. (AT) (Ins) No. 428 of 2019 With Defects	Hill View Hire Purchase Pvt Ltd. Vs. Satish Kumar Gupta, Resolution Professional for Essar Steel India Ltd (ESIL) With	Anand Verma	Raunak Dhillon-RP Ruby Singh Ahuja
24.	Comp. App. (AT) (Ins) No. 429 of 2019 With Defects	D.R. Patnaik. Vs. Satish Kumar Gupta Resolution Professional for Essar Steel India Ltd (ESIL)	Anand Verma	Raunak Dhillon-RP Ruby Singh Ahuja

25.	Comp. App. (AT) (Ins) No. 449 of 2019	MSTC Ltd. Vs. Essar Steel India Ltd & Ors. With	Pallavi Pratab	Tarun Agarwal-RP
26.	Comp. App. (AT) (Ins) No. 454 of 2019	Oil and Natural Gas Corporation Ltd. Vs. Satish Kumar Gupta & Ors.	Sanjeev Kapoor	Tarun Agarwal-RP
27.	Comp. App. (AT) No. 221 of 2018	Jindal Steel and Power Ltd. Vs. Arun Kumar Jagatramka&Anr.	Milan Singh Negi	Nakul Mohta
28.	Contempt Case (AT) No. 01 of 2019 in Comp. App. (AT) No. 31 of 2016	Surjeet Singh Vs. Prakash Kumar & Anr.	Abhay Kumar	Saurabh Jain

For Orders

29.	Comp. App. (AT) (Ins) No. 131 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Unimark Remedies Ltd (Through Resolution Professional) & Anr.	Shashank Agarwal	Rohan Agrawal (R1), Ekta Choudhary
30.	Compensation Application (AT)No. 02 of 2018	Maharashtra State Power Generation Co ltd Vs Nair Coal Services Ltd Ors	K.K Sharma	Chetan S Dhore-R1 Aishwarya G –R2 Akshat Kulshresha-R3

For Hearing

31.	Comp. App. (AT) (Ins) No. 97 of 2018 Part Heard	Mahendra Trading Company &Ors. Vs. Hindustan Controls and Equipment Pvt. Ltd.	Anil Agarwalla	Amrita Sharma
32.	Competition Appeal (AT) No. 05 of 2018 Part Heard	Karnataka Power Corporation Ltd. Vs. CCI &Anr.	AchyuthAjith Kumar	Anurag Mathur (R2)
33.	Competition App. (AT) No. 79 of 2018	Hyundai Motor India Ltd. Vs. Competition Commission of India & Anr.	Amitabh Kumar	Neha Mishra

Note: The Court will not sit after 03:30 PM.

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By Order
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Registrar